119 CRWP-11615-2022

GURMEET SINGH VS UT ADMINISTRATION, CHANDIGARH AND OTHERS

Present: Mr. Vijay K. Jindal, Advocate for the petitioner.

Mr. JS Toor, APP, UT Chandigarh.

Notice of motion.

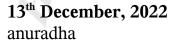
Learned APP, UT Chandigarh appearing on advance notice

(AVNEESH JHINGAN)

JUDGE

accepts the same on behalf of the respondents and seeks time to file reply.

List on 20th February, 2023.



^{1 of 1} ::: Downloaded on - 14-12-2022 19:26:24 :::